

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/174(KB)2021
IA(I.B.C)/451(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	UCO BANK VS SHANKAR PODDAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Ashwini Navi, Adv.] For the Resolution Professional
Mr. Biswanath Choudhury] RP-in-person

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel/Authorised Representative appearing on behalf of RP present.
2. The RP has filed his Report and shared the copy of the Report to the Personal Guarantor.
3. None turns up on behalf of the Personal Guarantor, no Objection is raised so far.
4. Therefore, list the matter for further consideration on **16.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.